

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3725  
ANSWERED ON:19.04.2005  
ABSORPTION OF CPMFS IN DELHI POLICE  
Gawali Smt. Bhavana Pundlikrao

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the criteria of permanent absorption of Central Para Military Forces (CPMF) in Delhi Police or any other State Police Organisation in the country;
- (b) whether the Government has a proposal to create new battalians in Delhi Police;
- (c) if so, the details thereof;
- (d) whether the Government propose to take the CPMFs in Delhi Police on deputation till the creation of new battalians; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

- (a): Cases of permanent absorption of non-gazetted officials are decided jointly by the concerned Force and the borrowing organization whereas those of officers are decided by the Ministry of Home Affairs on case to case basis.
- (b)and(c): The Government has recently sanctioned three India Reserve Battalions for Delhi.
- (d)and(e): No such proposal is at present under consideration of the Government.